NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1/5/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/(IB)/2017

NAME OF THE PETITIONER(S)

: MOHAN BREWERIES & DISTILLERIES LTD

NAME OF THE RESPONDENT(S)

: IMPERIAL SPIRITS & WINE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. PRATHEEP

P. SARAVANA SOMMEYAN COUNSIL for politions. R. VIDHYA SHAWKAR & Counsel Pm Respondent 2. R. ASHOKKOMAN & Counsel Pm Respondent

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to make compliance with the provision of section 9(3)(b)and(c) of I&B Code, 2016 within one week and he is also directed to serve private notice to the Respondent by sending a copy to the other side and file proof of service before the next date of hearing. Put up on 27.07.2017 at

10.30 A.M.

S. wijayaraghalam.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)